

ambit while assigning the River Board Act a managerial role in the management of water resources.

9. In brief, the Committee has recommended movement towards more market related and open and transparent mechanisms for pricing and allocation of identified natural resources. The recommendations have been discussed with the respective Ministries and their major concerns taken on board by the Committee.

Overlap in the data collected for NPR and UID

2269. SHRI N.K. SINGH :

DR. JANARDHAN WAGHMARE :

Will the PRIME MINISTER be pleased to state:

(a) whether there is any overlap in the data collected for the purpose of the National Population Register (NPR) and the Unique Identity (UID) Project;

(b) whether the data collected by the NPR would be accepted for issuing a UID number;

(c) whether cost of implementation of the NPR Project and UID Project can be lowered with the removal of the overlap and the harmonization of the two schemes;

(d) if so, the details thereof;

(e) the measures taken to create harmonization in the NPR Project and UID Project and remove the overlap between the two;

(f) if so, the details thereof; and

(g) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA) : (a) to (f) The Registrar General, India (RGI) is creating a National Population Register (NPR) of persons usually residing in India under the Citizenship (registration of citizens and issue of national identity cards) Rules, 2003 read with the Citizenship Act, 1955. UIDAI is issuing unique identification numbers (called aadhaar numbers) to all residents as a developmental initiative. Essentially the processes of creation of NPR and UIDAI enrolments for issue of UID numbers are different. The only point of convergence between the NPR exercise and the enrolments by non-RGI Registrars for UID project is the collection of biometrics and its use for

de-duplication and generation of unique identity for every resident. With a view to streamline biometric data collection of residents, the Government has decided that in States where UIDAI has made good progress or where States/UTs Government's have given commitment for aadhaar enrolments and are planning to integrate with various service delivery applications, aadhaar enrolments through non-RGI Registrars will continue. Accordingly, certain States/UTs have been specified where non-RGI Registrars of UIDAI will continue to collect data whereas in other States/UTs, only RGI will enroll residents. It has also been decided that NPR enrolment will continue as envisaged, but, if in the course of NPR enrolment, a person indicates that he/she is already enrolled for Aadhaar, the biometric data will not be captured by RGI. Instead, the Aadhaar number/enrolment number will be recorded in NPR and biometric data will be sourced from UIDAI.

RGI is one of the Registrars of UIDAI and aadhaar numbers are generated for data collected for NPR.

(g) Does not arise.

Implementation of UID pilot projects

2270. SHRI N.K. SINGH :

DR. JANARDHAN WAGHMARE :

Will the PRIME MINISTER be pleased to state:

- (a) the details of the pilot projects under the Unique Identity (UID) project undertaken so far;
- (b) the status of implementation of the UID pilot projects;
- (c) whether any performance audit has been conducted for the UID pilot projects; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA) : (a) and (b) The Pilot Projects are being implemented in Jharkhand, Tripura and Maharashtra. The details are as under:

- (i) **Direct Cash Transfer into a beneficiary account through Aadhaar Payment Bridge System:** This system has been used for transfer of various